

ex-Servicemen on live Register of Zila Sainik Board, for re-employment during 1.1.94 to 31.3.96. Out of these, 29 ex-Servicemen were provided re-employment in government and private jobs leaving 205 yet to be rehabilitated. Re-employment/Rehabilitation of ex-Servicemen is an ongoing process.

2. For rehabilitation of ex-Servicemen, Central Government have reserved 10 per cent of Group 'C' and 20 per cent of Group 'D' posts for ex-Servicemen. Ten per cent posts of Assistant Commandants in Para-Military Forces are also reserved for ex-Servicemen. The Central Public Sector Undertakings and Nationalised Banks provide 14.5 per cent reservation in Group 'C' and 24.5 per cent reservation in Group 'D' posts to ex-Servicemen. Ex-Servicemen are provided Loans/financial assistance for setting up Small Scale Industries, Service Industries, Agro-based Industries, Khadi and Village Industries under Self-Employment Schemes.

3. The number of ex-Servicemen from Uttar Pradesh rehabilitated during 1994-95 and 1995-96 are as under:—

	1994-95	1995-96
(a) Re-employed in Govt. Jobs	1357	3745
(b) Granted Loan under SEMFEX Schemes	178	167
(c) Granted loans under Institutional Finance Scheme	177	201
(d) Provided employment through UP ex-Servicemen Welfare Corporation		
(i) Security Guards	973	4669
(ii) Technical Services	59	360

12.00 hrs

...(Interruptions)

MR. SPEAKER: The Papers will be laid now. I will come to the Zero Hour after this. Whoever has given a notice will get a chance. You do not have to worry about it at all. The Zero Hour will be allowed.

12.00¹/₂ hrs

[English]

PAPERS LAID ON THE TABLE

Statement correcting reply given on July, 15, 1996 to USQ No. 538 by Shri Mohan Rawale re. Indian Fishermen in custody of Pakistan and Bangladesh.

THE MINISTER OF SURFACE TRANSPORT (SHRI G. VENKATRAMAN TINDIVANAM): On behalf of Shri I.K. Gujral, I beg to lay on the Table:—

A statement (Hindi and English versions) correcting the reply given, on July 15, 1996 to Unstarred Question No. 538 by Shri Mohan Rawale, M.P. regarding Indian fishermen in custody of Pakistan and Bangladesh.

[Placed in Library, See No. LT 460/96]

Annual Report, Annual Accounts and Review by the Government of the National Council of Science Museums, Calcutta for 1993-94 and statement for delay in laying these papers etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1993-94.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1993-94, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Calcutta, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 461/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1994-95.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1994-95, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Calcutta, for the year 1994-95.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 462/96]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1994-95, alongwith Audited Accounts.